NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/10/2017

NAME OF THE PETITIONER(S)

: UMA BALASUBRAMANIAM

NAME OF THE RESPONDENT(S)

: SWAMY PUBLISHERS PVT LTD +5

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

KARTHIK RAMI MOHANI Coweets for Petitioners. Kartz 2 ASSOCIATES.

Rajasekhar VK 95001 53344 consult@rslaw in Counsel for the respondents

ORDER

Counsel representing both the parties are present. Counsel for petitioner stated that the pleadings are complete and sought time for submitting arguments. Time extended at request. Put up on 26.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)